

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

Appeal No. 863/KB/2018

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 8th OCTOBER, 2018, 10:30 A.M.

Name of the Company	Destiny Infraproperties Pvt. Ltd. -Vs- ROC, Orissa		
Under Section	252(3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1.	CS. ADHISHEK KUMAR PANDAY	COMPANY	 08/10/2018
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ORDER

Ld. Pr. CS appearing for the appellant has sought permission to withdraw the appeal with liberty to file afresh appeal. Liberty is granted. Appeal is disposed of as withdrawn.



(Jinan K.R.)
Member (J)